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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP.258/16,TP10 8/17	For hearing	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s:

Anil Kumar. H  
Advocate for IRP

ADVOCATE FOR RESPONDENT/s:

Abhishek Patil  
Advocate for Respondent

**ORDER**

Heard Shri Anil Kumar H., learned Counsel for the IRP and Shri Abhishek Patil, learned Counsel for the Respondent.

Registry is directed to list the I.A. Post the case on 09.04.2019.

Member (T)

Krishna

Member (J)

**Verified**

**Court Officer**